

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : GB Engineering Enterprises Pvt Ltd

MAIN PETITION NUMBER : CP/64/IB/2018

(IA/MA) APPLICATION NUMBERS

Cont.App/14(CHE)/2023 in IA/426/2021

ORDER

Ms. Satyadevi Alamuri, Liquidator in person.

Liquidator submits that till date the Respondent No. 2 has not handed over the car bearing registration No. TN 45 AV 2358.

Issue show cause notice to the Respondent No. 2 why an action be not initiated against him for not handing over the car.

Applicant is directed to collect the notice from the Registry and serve on the Respondent No. 2 along with the copy of the order for appearance of the Respondent No. 2 on **29.02.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)